

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

13. C.P.(IB)-3671(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.10.2019**

NAME OF THE PARTIES: Rajkamal Ram Mohan Maroo(HUF)

v/s.

Immense Packaging Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present, list this matter on 20.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)